

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

1. **Dr.Pramod Deo, Chairperson**
2. **Shri R.Krishnamoorthy, Member**
3. **Shri S.Jayaraman, Member**
4. **Shri V.S.Verma, Member**

**I.A.No.18/2009  
in  
Petition No. 31/2004**

**In the matter of**

Grant of licence for inter-State trading in electricity to Global Energy Limited, Mumbai.

**And in the matter of**

Global Energy Limited, Mumbai

**Applicant**

**And in the matter of**

Global Energy Private Limited, Mumbai

**ORDER**

Based on an application made under sub-section (1) of Section 15 of the Electricity Act, 2003 (the Act), Global Energy Limited, Mumbai was on 28.11.2008 granted licence as a category `A` electricity trader for trading in whole of India subject to the terms and conditions contained in the licence, which was upgraded 22.12.2008 from Category `A` to Category `F`.

2. The present interlocutory application has been made to inform that the company has been changed to a Private Ltd. company and the name has been changed from Global Energy Limited to Global Energy Private Limited with effect from 24.12.2008. The certificate of change from the Public Ltd. company to a Private Ltd company dated 24.12.2008 issued by Asstt. Registrar of Companies, Goa, Daman and Diu has been placed on record along with the

present application. A prayer is made to note and take on record the change on the licence issued on 28.11.2008 in favour of Global Energy Limited.

3. Consequent to issue of certificate by the Asstt. Registrar of Companies, Goa, Daman and Diu, as noted above, we direct that in the Commission's records, name of the licensee be changed from "Global Energy Limited" to "Global Energy Private Limited" and an endorsement to that effect be made by Secretary of the Commission on the licence certificate already issued on 28.11.2008 in favour of Global Energy Limited.

4. A copy of this order be sent to the Central Government in Ministry of Power and CEA in terms of sub-section (7) of Section 15 of the Act for their information and record.

5. With the above order, IA No. 19/2009 stands disposed of.

Sd/-

sd/-

sd/-

sd/-

**(V.S.VERMA) (S.JAYARAMAN) (R.KRISHNAMOORTHY) (DR.PRAMOD DEO)**  
**MEMBER MEMBER MEMBER CHAIRPERSON**  
**New Delhi dated the 13<sup>th</sup> May 2009**